## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4544 ANSWERED ON:20.12.2012 MGNREGS IN NAXAL AFFECTED AREAS Mahato Shri Narahari;Roy Shri Nripendra Nath

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has issued any directives to naxal affected States regarding implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof;
- (c) whether these States have implemented these directives; and
- (d) if so, the number of projects that have been started in these States under the Scheme?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)to(d): Yes, Sir. Some special measures have been taken regarding implementation of Mahatma Gandhi National Rural Employment Scheme in the Left Wing Extremism (LWE) affected/Integrated Action Plan (IAP) districts of the country. Village playgrounds have been included in the list of permissible works under Schedule-I of Mahatma Gandhi National Rural Employment Act. One Programme Development Officer (PDO)/Junior Engineer (JE) has been allowed in each of the IAP districts and the expenditure is shared by the Centre and State in the ratio 75:25 for 10 years and the expenditure shall be borne by the respective State Governments thereafter. Disbursement of MGNREGA wages in Cash is allowed subject to certain restrictions in the IAP districts. Two Prime Minister's Rural Development Fellows (PMRDF) per IAP district may be deployed to aid and advice the District Programme Coordinator (DPC)/District Magistrate (DM) in the delivery of social sector programmes of the Ministry of Rural Development. The number of works started and works completed in all the states including LWE affected states is indicated in the Annexure.